

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**I.A. No. 171 of 2013 in  
DFR No. 949 of 2013**

**Dated : 12<sup>th</sup> July, 2013**

**BSES Yamuna Power Ltd.**

**... Appellant(s)**

**Versus  
CERC & Ors.**

**... Respondent(s)**

**ORDER**

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **29.07.2013.**

**COURT MASTER**